

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-521

CP No-210/241/242/ND/2021
IA/352/2022, IA/55/2022, IA/47/2022

IN THE MATTER OF:

Sachin Malhotra

....Applicant

Vs.

Elegant Kar Accessories Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 241-242

Order delivered on 13.03.2023

CORAM:

**SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv Prateek Narwar

For the Respondent : Mr. Sunchit Khanna

ORDER

Due to paucity of time, list the matter on **03.05.2023**.

Sd/-

(Court Officer)